

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 4989
TO BE ANSWERED ON 26.03.2018**

SOCIAL SECURITY TO LABOURERS

†4989. SHRI RAHUL KASWAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken any steps to provide social security to unemployed, skilled, semi-skilled workers and agricultural labourers in the country;**
- (b) if so, the details thereof for the last three years, State-wise including Rajasthan;**
- (c) whether the Government proposes to formulate a new policy for workers and agricultural labourers; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): In order to provide social security and welfare benefits to workers both in the organised and unorganised sector, the Government is implementing various Acts and Schemes. The social security to the workers in the organized sector is provided mainly through five Central Acts, namely, the Employees' State Insurance Act, 1948, the Employees' Provident Funds & Miscellaneous Provisions Act, 1952, the Employee's Compensation Act, 1923, the Maternity Benefit Act, 1961 and the Payment of Gratuity Act, 1972.

In order to provide social security benefits to the workers in the unorganised sector, the Central Government is implementing Unorganised Workers' Social Security Act, 2008, to provide welfare schemes in matters relating to life and disability cover, health and maternity benefits, old age protection to the unorganised workers.

Contd..2/-

Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); health and maternity schemes (Ministry of Health and Family Welfare). Details for the last 3 years is given at Annexure I. The Central Government has also converged the social security scheme of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers depending upon their eligibility. These converged schemes give coverage of Rs.2 lakhs on death at premium of Rs.330/- per annum and coverage of Rs.2 lakhs on accidental death at premium of Rs.12 per annum, besides disability benefits as per the scheme. The annual premium is shared on 50:50 basis by the Central Government and the State Governments. These schemes are implemented and monitored by Life Insurance Corporation of India and the concerned State Governments.

Annexure I**1. Janani Suraksha Yojana (JSY)**

Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17							
Rs. In Lakhs							
S. No.	State	2014-15		2015-16		2016-17*	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
A. High Focus States							
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07
2	Chattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07
4	Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	1450.37
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73
7	Orissa	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18
8	Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
	Sub Total	157445.67	134941.92	152443.81	128964.88	150380.49	85963.72
B. North East States							
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13	Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19
15	Mizoram	188.32	70.11	129.43	73.95	128.93	119.44
16	Nagaland	175.90	120.63	184.14	79.89	182.36	31.78
17	Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18	Tripura	291.87	252.43	318.65	292.51	318.90	178.58
	Sub Total	11928.59	10075.04	10069.81	9908.52	8716.86	7170.85
C. Non-High Focus States							

19	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
20	Goa	12.30	4.40	12.30	7.17	12.30	4.06
21	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
22	Haryana	433.39	710.57	535.42	717.48	546.55	350.44
23	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74
24	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
25	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
26	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
27	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
28	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
29	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
	Sub Total	34301.13	32498.51	33538.08	31803.02	33604.10	20504.87
D. Small States/UTs							
30	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89
31	Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
32	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
33	Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
34	Delhi	230.00	118.19	200.85	118.77	161.00	57.85
35	Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
36	Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
	Sub Total	305.70	188.37	286.01	195.76	273.08	118.45
	Grand Total	203981.09	177703.85	196337.70	170872.18	192974.53	113757.89

* Provisional

Note:

- 1) SPIP stands for State Programme Implementation Plan.
- 2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.
- 3) The above figures are as per FMR submitted by the States/UTs.

2. Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS): -

Total expenditure of funds under IGNOAPS and NFBS (in lakhs)				
	Release		Expenditure Reported	
	IGNOAPS	NFBS	IGNOAPS	NFBS
2014-15	418098.05	55781.27	686100.53	37780.44
2015-16	556269.07	63941.89	554623.63	47343.61
2016-17*	148044.42	18577.10	24459.79	2773.50

* provisional

3. Handicraft Weavers' Comprehensive Welfare Scheme

The office of Development Commissioner (Handicrafts) is implementing Direct Benefit to Artisans Schemes for the safety and welfare of Handicrafts Artisans The details of funds disbursed under these schemes during each of the last three years and the current year is as per detail given below:

Year	2014-15	2015-16	2016-17	2017-18
Funds disbursed (in lakhs)	14.97	244.93	1335.00	55.50

4. Handloom Weavers' Comprehensive Welfare Scheme

(Rs. In crores)

Year	Health Insurance Scheme (HIS)	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
	Fund released	Fund released
2014-15	25.87	16.39
2015-16	01.94	16.67
2016-17	8.57	12.03

5. Aam Aadmi Bima Yojana (AABY)

Social Security Fund was set up by Government of India for extending insurance cover to weaker and vulnerable sections of the society. Similarly, Social Security Scholarship fund was set up to provide the educational assistance to the children of the members' covered under Aam Admi Bima Yojana. LIC of India is entrusted with management of both the Funds. The outgo from the fund during last three years was as under.

Amt in Cr.

Financial year	Outgo from Social Security Fund	Outgo from Scholarship fund
2014-15	338.57	274.74
2015-16	436.58	204.88
2016-17	385.34	231.85
